251 Announcement

[Dr Sarojini Mahishi]

(Hindi and English versions) published in Notification No GSR 265 in Gazette of India dated the 9th March, 1974, under section 14A of the Aircraft Act, 1934, together with an explanatory note

(11) A statement (Hindi and English versions) showing reasons foi delay in laying the above Notification [Placed in Library See No LT-6834/74] STATEMENT SHOWING ACTION TAKEN BY GOVERNMENT ON VARIOUS ASSURANCES, PROMISES, ETC.

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMEN-TARY AFFAIRS (SHRI B SHANKA-RANAND). Sir, I beg to lay on the Table the following statements showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Lok Sabha —

Seventh Session, 1969

Eighth Session, 1969

Ninth Session, 1969

Tenth Session, 1970

Twelfth Session, 1970

Fourth Lok Sabha

- I Statement No XXXIV
- 2. Statement No XXXIV
- 3. Statemant No XXXIV
- 4 Statement No. XXXVI
- < Statement No. XXV1

Fifth Lok Sabha

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[Pia ed in the Library sie No 1 T-6835/74]

12 49 hrs.

ANNOUNCEMENT BY SPEAKER RE PROCEDURE FOR PRIVATE MEM-BERS' RESOLUTIONS

MR SPEAKER I have to make one observation

I would like to inform the House that the Rules Committee at its sitting held yesterday recommended that if time allotted for discussion of partdiscussed resolution entered in the list of business for a day is increased by the House or the Speaker and. 'as a result thereof, the next resolution entered in the list of business on the basis of the first priority obtained at the ballot is not moved on that day, the said resolution shall be set down as the first item for the next day allotted during the same session for private members' resolutions after the part-discussed resolution, if any.

Accordingly, if the House agrees, this procedure will be followed with -effect from to-day.

I hope all of you agree.

SEVERAL HON. MEMBERS: Yes.

MR. SPEAKER: Thank you.

12.50 hrs.

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ESTIMATES COMMITTEE

SIXTY-SECOND AND FIFTY-FIFTH RE-PORTS AND MINUTES

SHRI DAMANKAR (Bhuwandi): I beg to present the following Reports and Minutes of the Estimates Committee: --

- (i) Sixty-second Report on the Ministry of Finance (Department of Banking)—Extension of Credit facilities to Weaker Sections of Society and for Development of backward areas.
- (ii) Minutes of the sittings of the Committee relating to the above Report.
- (2) Fifty-fifth Report on action taken by Government on the recommendations contained in their Forty-second Report on the Ministry of Tourism and Civil Aviation—Tourism.

PUBLIC ACCOUNTS COMMITTEE 112TE, 118TH, 126TH, 129TH AND 130TH REPORTS

SHRI JYOTIRMOY BOSU (Diamond Harbour): I beg to present the following Reports of the Public Acvounts Committee: --

> Hundred and twelfth Report on action taken by Government on the recommendations contained in their Eightysecond Report on paragraphs

contained in the Audit Report (Defence Services) 1970 and report of the Comptroller and Auditor General of India for the year 1969-70, Central Government (Defence Services).

- (2) Hundred and eighteenth Report on action taken by Government on the recommendations contained in their Eighty-eighth Report on Chapter V of the Report of the Comptroller and Auditor General of India for the year 1970-71, Union Government (Civil)—Revenue Receipts relating to Other Direct Taxes.
- (3) Hundred and twenty-sixty Report on paragraphs relating to Railway Operations and Expenditure included in the Report of the Comptroller and Auditor General of India for the year 1971-72—Union Government (Railways).
- (4) Hundred and twenty-ninth Report on Report of the Comptroller and Auditor General of India for the year 1971-72—Union Government (Civil) relating to the Ministry of Education and Social Welfare.
- (5) Hundred and thirtieth Report on Audit Reports on the Accounts of Coffee Board for the years 1965-66 to 1971-72.

COMMITTEE ON PUBLIC UNDER-TAKINGS

FIFTY-THIRD REPORT

SHRI NAWAL KISHORE SHAR-MA (Dausa): I beg to present the Fifty-third Report of the Committee on Public Undertakings on action taken by Government on the recommendations contained in their Twentycighth Report on Indian Airlines.

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